

National Company Law Tribunal

Allahabad Bench

CP NO. 17/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2018

NAME OF THE COMPANY: Kirby Building Systems India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	APPLICANT COMPANY	}
2.	SHUBHAM AGARWAL	ADVOCATE	"	
3	KULDEEP SINGH	STA	R.D.(N.R.)	K. Sigle
4.	Krishna Dev Vyas	Adv	ROC	R

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Advocate Sri Shubham Agarwal, for the applicant (transferee company), and Krishna Dev Vyas CGSC for the ROC and Sh. Kuldeep Singh, STA representing the RD are present.

Sh. Shubham Agarwal submitted in respect of present company petition (the second stage motion petition) by pointing out that Hon'ble NCLT, Hyderabad has already passed a similar order dated 05.10.2018 in respect of transferor company and was pleased to sanction the present company scheme. Heard, the learned counsel for both the parties.

The order is reserved.

Dated: 09.10.2018

-Sd-

SAROJ RAJWARE,
MEMBER (T)

-Sd-

H.P. CHATURVEDI
MEMBER (J)

Typed by:
Vidit Kumar Pandey
(P.S)